

Bomb Explosions in Chattisgarh Express at Meerut Cantt. and Shalimar Express at Ambala

1751. SHRI KAMAL CHAUDHRY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons killed or injured in the bomb explosions in the coaches of Chattisgarh Express at Meerut Cantt. and Shalimar Express at Ambala recently;

(b) the amount of compensation paid to the kith and kin of the killed and to the injured persons in each case;

(c) whether any precautions were taken to prevent such incidents in the railways for the safety of passengers; and

(d) if so, the details thereof and the reasons for failure to check the incidents.

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) The registration, investigation and detection of crime on the railways is the responsibility of the Government Railway Police which functions under the control of the State Governments. No information on bomb explosion in Shalimar Express train has been received. The Ministry of Railways have, however, informed that five passengers died and twelve were injured in the bomb explosion in a three-tier coach of Chattisgarh Express at Meerut Cantt. Station at 0223 hours on 1.3.1990.

(b) Rupees 25000/- and Rs. 9,500/- has been paid as ex-gratia in respect of 5 persons killed and 14 injured in the bomb explosion referred to above. The Ministry of Railways have, however, informed that no application for compensation has been received by them. The award of compensation in such cases will be given by the Railway Claims Tribunal Bench at Lucknow.

(c) and (d). Prevention of crime is the responsibility of the Government Railway Police. They have to take action for the safety of passengers in the trains depending upon the situation in a particular area.

[Translation]

S.T.D. Services in Tehsils of Kanpur District

1752. SHRI KESHRI LAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Kanpur and all its tehsils are connected through S.T.D. system; and

(b) if not, the time by which all the tehsils of Kanpur are proposed to be connected with the district headquarters through S.T.D. system?

THE MINISTER OF ENERGY AND THE MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No. Sir. Only Kanpur, which is a district as well as Tehsil headquarter, is connected through STD.

(b) The remaining Tehsils Headquarters of Kanpur district are proposed to be progressively provided with STD facility during the 8th plan period.

Complaints Against J&K Government Employees

1753. SHRI KESHRI LAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Government employees in Jammu and Kashmir punished for being involved in anti-national activities during 1990 upto 28 February; and

(b) the number of complaints received during this period against Government

employees for their involvement in the anti-national activities?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) and (b). Information still awaited from the State Government, which on receipt will be laid on the Table of the House.

[English]

Electronic Telephone Exchanges in Kalyan, Dombivili and Ulhasnagar

1754. SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of applications pending for telephone connections in greater Bombay.

(b) the time by which the telephone connections will be provided to them; and

(c) the time by which the electronic telephone exchanges will start functioning in Kalyan, Dombivili and Ulhasnagar in Maharashtra?

THE MINISTER OF ENERGY AND THE MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) As on 1.2.90, the number of applications pending for telephone connections in Greater Bombay is as follows:

Bombay	2,61,413
New Bombay	9,984

The telephone connections will be provided to them by 31.3.95 progressively subject to availability of financial and material resources

(b) The electronic telephone exchanges at Kalyan, Dombivili and Ulhasnagar are

likely to be commissioned during the 8th Five Year Plan period.

[Translation]

Payment to Government of Rajasthan for Deployment of RAC Battalions in Assam

1755. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Union Government propose to make payment of Rs. 146 crores to Government of Rajasthan on account of deployment of R.A.C. battalions in the State of Assam during the period 1979-85 for law and order duties; and

(b) if so, the time by which the payment is likely to be made?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) No, Sir. Under the existing procedure such payment are to be made by the borrowing states.

(b) Does not arise.

Production of Wheat, Maize and Bajra

1756. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether an special programme has been launched to raise the production of wheat and maize;

(b) whether bajra is also proposed to be included in this programme ; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (b). Yes, Sir. The Special Foodgrains